

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:671

ANSWERED ON:28.07.2006

ADDITIONAL FUNDS FOR DRINKING WATER SUPPLY.

Thakkar Smt. Jayaben B.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) Whether the Gujarat State has prepared a plan for implementation of drinking water supply to cover all villages under Swajaldhara as per the schedule of `Bharat Nirman` programme of the Union Government;
- (b) If so, whether the Union Government is aware that an additional fund of Rs. 150 crores is required by the State Government for implementation of the programme;
- (c) If so, whether the Union Government proposes to extend the required assistance;
- (d) If so, the time by which it is likely to be extended; and
- (e) If not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE STATE OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) & (b) Rural drinking water is a state subject and Government of India renders financial assistance to the States to supplement their efforts in providing drinking water supply to rural habitations through a centrally sponsored scheme namely Accelerated Rural Water Supply Programme (ARWSP). Coverage of rural habitations with drinking water supply is undertaken from the funds provided under ARWSP (Normal), Swajaldhara and State schemes. Government of Gujarat has submitted its Action Plan for Bharat Nirman which reflects the requirement of central funds to the tune of Rs. 3.60 crores for coverage of uncovered habitations of Comprehensive Action Plan 1999 and Rs. 828.08 crores for coverage of slipped back and newly emerged habitations.

(c) to (e) Every year funds under various components of ARWSP (including Swajaldhara) are allocated to the States as per a laid down criteria. Subject to the availability of funds and performance of the States, request of State Governments for additional funds is considered towards the end of the financial year.